

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1344  
ANSWERED ON:13.08.2013  
NATIONAL REGISTER OF CITIZENS  
Ajmal Shri Badruddin

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has any proposal to prepare a National Register of Citizens (NRC) in Assam;
- (b) if so, the details thereof;
- (c) whether the Government has issued directives to the concerned authority for performing door to door survey and registration of citizens in the NRC;
- (d) if so, the details thereof and the action taken by such authority in this regard; and
- (e) the time frame fixed for completion of such work and the steps taken to ensure that only genuine citizens are included in the NRC?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): Yes, Sir, The Citizenship (Registration of Citizens and issue of National Identity Cards) Rules, 2003 have already been amended for updation of National Register of Citizens (NRC) 1951 in Assam based on relevant records. The Government of Assam has furnished revised modalities in July, 2013 and further suggested time lines for updation of NRC work. Steps are taken to ensure that only genuine citizens are included in the NRC.